

श. प्रताप चन्द्र चन्द्र : इस तरह का कोई विचार नहीं है। हमारी आर्थिक स्थिति ऐसी नहीं है कि हम उन को 25 रुपये प्रति मास दे सकें। नान-फार्मल एजुकेशन देने के लिए प्रयत्न कर रहे हैं।

Refugees Uprooted from Chhamb, Jammu

*187. SHRI ABDUL AHAD VAKIL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) what is the total number of refugees uprooted from Chhamb in Jammu (J&K) State;

(b) whether J&K Government has asked for Central assistance for rehabilitating these refugees; and

(c) if so, what are the details thereof?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्रालय में राज्य मंत्री (श्री राम किंकर) : (क) जम्मू (जम्मू और काश्मीर राज्य) में छम्ब से लगभग 17,000 व्यक्ति बेघर हुए थे।

(ख) जी, नहीं।

(ग) प्रश्न नहीं उठता है।

SHRI ABDUL AHAD VAKIL: So far as the problem of the refugees in Chhamb area is concerned, they are the people who have been uprooted during the last war between India and Pakistan in 1971, and also in 1965 and prior to that also. All these people have been suffering for the last so many years. They have been holding demonstrations also. Will the Minister assure this House that these unfortunate people, who have all along suffered and who are being put to unnecessary trouble would be rehabilitated? Is there any time bound programme with the Government for the same?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND RE-

HABILITATION (SHRI SIKANDAR BAKHT): I might remind the hon. Member that he has not been able to differentiate between refugees and refugees who are in Jammu. The question is only in relation to the refugees of Chhamb. 18,000 of them had come in the wake of the last war, out of which a thousand persons belonging to the villages Seri Palai, Battal and Dhakkar, which fell on our side of the line of control had returned to their original villages during 1974 and they had been given the necessary rehabilitation assistance. 3900 families from out of the Chhamb refugees remain. Of them, more than 3400 families have been settled down already. Out of the balance 463 families, 150 are ready to move, but they have not been to move during these days because of the agitation going on in Jammu. So, it is a question of 290 families or so which remains to be solved. Not more.

SHRI ABDUL AHAD VAKIL: So far as the information supplied to me is concerned these details are not given therein. The original answer given by the Minister is:

“(a) About 17,000 persons were uprooted from Chhamb in Jammu (J&K).

(b) No, Sir, the Rehabilitation Scheme is directly administered by the Central Government through Chhamb Displaced Persons Rehabilitation Authority.”

The information given by the Minister now is something different. These people have been pestering all along and in fact one of the reasons for Jammu agitation is that these people are not being rehabilitated. I believe that very recently the Chief Minister of the State along with the representatives of the displaced persons met the Minister concerned in Delhi. I do not know what transpired between them. I would like to know whether there is any time bound programme with the Government for the rehabilitation of the displaced persons in Chhamb area.

SHRI SIKANDAR BAKHT: With due respect, I will again repeat that the category of refugees about which he has asked is entirely different from what he has asked in the question. The question was:

“(a) What is the total number of refugees uprooted from Chhamb in Jammu (J&K) State?”

It does not relate to 1947 refugees. It appears that the Member is framing his question keeping in mind the refugees of 1947, which is not the question asked. In fact the question which has been put...

SHRI ABDUL AHAD VAKIL: One clarification. Possibly, the Minister is not aware that Chhamb had been invaded in 1971 and was taken over by Pakistan. As a result of that, these people have been uprooted and they are living in Jammu as refugees. Whether there is any time bound programme for these refugees?

SHRI SIKANDAR BAKHT: The position is that the remaining families who have to be rehabilitated from Chhamb area, were offered for rehabilitation to the Dam area and they have refused to go there. The Government is trying to find out alternative site and the rehabilitation process is going to be completed very soon.

श्री पीयूष टिक्की : आवास की विकट समस्या को देखते हुए क्या मंत्री महादय बताएंगे कि क्या सरकार के पास ऐसी भी कोई प्रापोजल है जिस में किराएदारों को पूर्ण स्वामित्व के अधिकार देना सम्मिलित हो या जिस तरह से डी डी ए फ्लैट्स को इंस्टालमेंट बीसिस पर देता है उसी तरह से किराएदारों को भी इंस्टालमेंटस में दे कर उन को स्वामित्व के अधिकार प्राप्त करने की सुविधा हो ?

SHRI SIKANDAR BAKHT: The question does not arise.

“काम के बदले अनाज” कार्यक्रम और खाद्यान्नों के वितरण का तरीका

*188. श्री मीठा लाल पटेल : क्या कृषि और सिंचाई मंत्री निम्नलिखित जानकारी प्रदान करने वाला एक विवरण सभा-पटल पर रखने की कृपा करेंगे कि :

(क) 'काम के बदले अनाज' योजना के अन्तर्गत विभिन्न राज्यों को (राज्यवार) अब तक आवंटित की गई खाद्यान्नों की मात्रा क्या है ;

(ख) क्या आवंटित किया गया खाद्यान्न सभी राज्यों में अथवा केवल कुछ राज्यों में उचित तरीके से उपयोग में लाया जा रहा है और क्या ऐसे राज्यों की सूची, जिन्होंने आवंटित खाद्यान्न का सही उपयोग किया और ऐसे राज्यों की सूची, जिन्होंने आवंटित खाद्यान्न का उचित तरीके से उपयोग नहीं किया, सभा-पटल पर रखी जाएगी ;

(ग) क्या सरकार उपरोक्त कार्यक्रम के कार्यान्वयन के बारे में उन्हें प्राप्त हुई रिपोर्टों से सन्तुष्ट हैं ;

(घ) क्या इस योजना को अगले वर्ष भी जारी रखने का प्रस्ताव है, यदि नहीं, तो उसके क्या कारण हैं ;

(ङ) क्या उपरोक्त कार्यक्रम के अन्तर्गत राजस्थान में ग्रामीण विकास संबंधी पर्याप्त कार्य किया गया है और अतिरिक्त खाद्यान्नों के लिये भारी आवश्यकता है ;

(च) यदि हां, तो क्या सरकार राजस्थान को शीघ्र ही अधिक खाद्यान्न सप्लाई करेगी और यदि हां, तो कब और कितना ; और

(छ) यदि नहीं तो उस के क्या कारण हैं ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) A statement indicating the quantities of foodgrains allocated and released to different States